completed before the reported statement of Prof. Ahmed. Nevertheless, on the advice of the Geological Survey of India, while designing and constructing the Koyna dam, a provision of 5% of gravity, which was considered adequate to withstand the seismic forces as a result of low magnitude earthquakes, was made.

## कर्मचारी राज्य बीमा निगम के कर्मचारियों के लिये क्वार्टर

3592. श्री अर्जुन सिंह मदौरिया: क्या निर्माण आवास तथा पूर्ति मंत्री यह बताने की कपा करेंगे कि:

- (क) क्या यह सच है कि कर्मचारी राज्य बीमा निगम के कर्मचारियों के लिये केन्द्रीय लोक निर्माण विभाग द्वारा कानपुर में बनाये गये क्वार्टरों में दरारें पड़ गई हैं, क्योंकि उनको बनाते समय घटिया किस्म की सामग्री प्रयोग में लाई गई थी:
- (ख) क्या यह भी सच है कि दो मंजिले कुछ क्वार्टरों की उपरि-मंजिल में 'पलश' में से पानी टपक रहा है; और
- (ग) क्या सरकार का विचार इस मामले में कोई जांच करने तथा घटिया किस्म की सामग्री का प्रयोग करने के लिये उत्तरदायी व्यक्तियों के विरुद्ध कोई कार्यवाही करने का है?

निर्माण, आवास तथा पूर्ति मंद्रालय में उप-मंद्री (श्री इकबाल सिंह): (क) से (ग). सूचना एकद्रित की जा रही है तथा सभा पटल पर रख दी जायेगी।

Institution for the Blind, Punchkuin Road, New Delhi

3593. SHRI YASHPAL SINGH: Wil the Minister of SOCIAL WELFARE be pleased to state:

(a) whether it is a fact that the Institution for the Blind at Punchkuin Road, New Delhi were receiving grants of about Rs. 3,550 every year from Government and the New Delhi Municipal Committee:

- (b) whether it is also a fact that the grant has been discontinued;
- (c) when the grant was discontinued and the reasons for the same; and
- (d) the steps taken to see that the institution has sufficient funds to carry on its activities?

THE MINISTER OF STATE IN THE DEPARTMENT OF SOCIAL WELFARE (SHRIMATI PHULRENU GUHA): (a) The Central Government are not giving any grants to this Institution. The Delhi Administration gave the following grants:—

1961-62—Rs. 2,000 1962-63—Rs. 1,000

The New Delhi Municipal Committee gave the following grants:—

1949-50 to 1958-59—Rs. 1,200 per annum.

1959-60—Rs. 1,500 1962-63—Rs. 1,500 1966-67—Rs. 500

- (b) The Delhi Administration has decided to discontinue giving grants to this institution. The New Delhi Municipal Committee has not taken such a decision.
- (c) The Delhi Administration discontinued its grant from 1963-64 on account of unsatisfactory performance of the institution. The New Delhi Municipal Committee has not paid grants to the institution for some years because of the failure of the institution to submit accounts or because it had no deficit.
- (d) Since this is a purely voluntary organisation, it is for the management to ensure that it has adequate funds.

## SUPPLY OF ELECTRICITY TO ANDHRA PRADESH

3594. SHRI G. S. REDDI: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) the installed capacity of electric power in the State of Andhra Pradesh up to the end of 1967 as compared to the States of Madras and Mysore and the reasons for the disparity; and (b) whether there are any existing schemes under consideration for the increase of power in Andhra Pradesh to remove this disparity and the stage at which they are pending with the Central Government?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): (a) The installed generating capacity in the States of Andhra Pradesh, Madras and Mysore as at the end of 1967 and the present demands for power in these States are given in the Table below:—

State	Installed capacity MW	Peak Demand MW
Andhra Pradesh	607	315
Madras	1481	983
Mysore	6 <b>3</b> 9	320

It will be seen that the demands for power in these States are different which explains the reasons for the disparity in the installed capacity between these States.

(b) In Andhra Pradesh, the following schemes which have been sanctioned for implementation are under various stages of progress:—

	MW
(i) Upper Sileru H.E. Project (2nd Unit)	60.0
(ii) Ramagundam Thermal Extn	62.5
(iii) Kothagudem Thermal-	220.0
(iv) Lower Sileru H.E. Projet	400.0
(v) Srisailam H.E. Projeut.	<b>440.</b> 0
Total	1182 5

With the completion of these schemes, the installed capacity in Andhra Pradesh will progressively rise to 1789.5 MW.

The Government of Andhra Pradesh has submitted a scheme report pertaining to Nagarjunasagar pumped storage H.E. Project which envisages installation of 100 MW. The scheme report is under examination by the Central Water and Power Commission.

## SUPPLY OF ELECTRICITY TO ANDHRA PRADESH

3595. SHRI G. S. REDDI: Will the Minister of IRRIGATION AND POWER be pleased to state:

- (a) whether proposals have been received from the Andhra Pradesh Government to buy power from Sharavathy of Mysore and Neyveli of Madras; and
- (b) whether Government have suggested any economical rate agreeable to all in this regard?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO); (a) and (b). The Government of Andhra Pradesh submitted a proposal to the Government of India for purchasing about 100-150 MW of power from Neyveli power station from 1969 onwards. The proposal is under consideration. Andhra Pradesh has also proposed to purchase about 80 million kwh of energy from the Sharavathy project during the next six months. rate for the supply of energy is currently under negotiation between Andhra Pradesh and Mysore.

ELECTRIC SUPPLY TO ANDHRA PRADESH

3596. SHRI G. S. REDDI: Will the Minister of IRRIGATION AND POWER be pleased to state:

- (a) whether the annual plans for electric power for 1967-68 and 1968-69 were submitted by the Government of Andhra Pradesh for approval of the Central Government; and
- (b) how far they have been pruned as per the provision made by the Central Government in this regard?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): (a) and (b). For the year 1967-68, the Government of Andhra Pradesh had proposed an outlay of Rs. 32 crores on power development scheme. The Planning Commission, had approved an outlay of Rs. 23.84 crores. However, an expenditure amounting to about Rs. 30 crores is anticipated during 1967-68.

During the year 1968-69, the State Government have proposed an outlay